

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 209 OF 2015 &  
IA NO. 346 OF 2015**

**Dated: 30<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. & Ors. .... Appellant(s)  
Vs.  
Renew Wind Energy (Rajkot) Pvt. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Anushree Bardhan  
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. S. Venkatesh  
Mr. Wishtha Kumar  
Mr. Sandeep Rajpurohit  
Mr. Vikas Maini  
Mr. Somesh S. for R-1 & 2

Ms. Suparna Srivastava  
Ms. Nehul Sharma for R-3

**ORDER**

As agreed by the learned counsel appearing for the parties, list the matter for hearing on **5-9-2018**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**